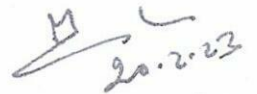


**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 13-02-2023 TO 17-02-2023**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
<u>1</u>	C/50454/2021	F.O/50100/2023	03-02-2023	13-02-2023
<u>2</u>	ST/54577/2014	F.O/50101/2023	03-02-2023	13-02-2023
<u>3</u>	C/51029/2021	F.O/50102/2023	03-02-2023	13-02-2023
<u>4</u>	ST/53434/2015	F.O/50105/2023	08-02-2023	13-02-2023
<u>5</u>	ST/53185/2016	F.O/50106/2023	08-02-2023	13-02-2023
<u>6</u>	C/52094/2018	F.O/50108/2023	08-02-2023	13-02-2023
<u>7</u>	ST/50787/2014	F.O/50109/2023	08-02-2023	13-02-2023
<u>8</u>	C/51132/2020 & C/50236-50240/2021	F.O/50112-50117/2023	14-02-2023	17-02-2023
<u>9</u>	ST/51152/2016 & ST/51916/2016	F.O/50119-50120/2023	13-02-2023	16-02-2023
<u>10</u>	ST/51555/2022	F.O/50122/2023	14-02-2023	17-02-2023
<u>11</u>	C/51898/2021	F.O/50123/2023	14-02-2023	17-02-2023
<u>12</u>	ST/50022/2020	F.O/50124/2023	15-02-2023	17-02-2023
<u>13</u>	C/51433/2019	F.O/50126/2023	15-02-2023	17-02-2023
<u>14</u>	ST/53176/2016	F.O/50128/2023	15-02-2023	17-02-2023
<u>15</u>	ST/54488/2014	F.O/50132/2023	16-02-2023	17-02-2023
		<u>MISC ORDER</u>		
<u>1</u>	ST/50088/2019	M.O/50046/2023	08-02-2023	13-02-2023
<u>2</u>	ST/50089/2019	M.O/50047/2023	08-02-2023	13-02-2023
<u>3</u>	ST/50090/2019	M.O/50048/2023	08-02-2023	13-02-2023
<u>4</u>	ST/52447/2022	M.O/50052/2023	13-02-2023	16-02-2023
<u>5</u>	ST/52447/2022	M.O/50053/2023	13-02-2023	16-02-2023
<u>6</u>	C/52881/2019	M.O/50054/2023	09-02-2023	13-02-2023
<u>7</u>	C/52881/2019	M.O/50055/2023	09-02-2023	13-02-2023
<u>8</u>	C/445/2009	M.O/50058/2023	13-02-2023	16-02-2023
<u>9</u>	ST/53522/2018	M.O/50069/2023	14-02-2023	17-02-2023
<u>10</u>	ST/52243/2022	M.O/50070/2023	16-02-2023	17-02-2023
<u>11</u>	C/52161/2022	M.O/50071/2023	16-02-2023	17-02-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
20.2.23

**DEPUTY REGISTRAR**